

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2769
ANSWERED ON:14.03.2013
BPL NORMS IN TRIBAL AREAS
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of number of BPL families in 2010-2011, State/UT wise;
- (b) whether the Government is reconsidering norms for BPL.
- (c) if so, whether the Government is aware that the norms set by Union Government is not practicable in many areas, especially in tribal areas;
- (d) if so, the steps taken/being taken by the Government in this regard;
- (e) whether the Government is considering to relax the BPL norms in tribal areas; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) Planning Commission estimates the percentage and number of people living below poverty line using large sample survey data of Household Consumer Expenditure collected by National Sample Survey Office (NSSO). The surveys are carried out by the NSSO once in approximately 5 years. The results of last such survey are available for the year 2009-10. As per the latest estimates of poverty using Tendulkar methodology, poverty ratio for 2009-10 is estimated as 29.8% at all India Level, with 33.8% in rural areas and 20.9% in urban areas. The corresponding State-wise estimate of number of people living below poverty line is given at Annexure.

(b)to(f): The Planning Commission regularly reviews the methodology for estimation of poverty by setting up Task Force/ Expert Groups comprising eminent experts in the field. In June 2012, it has constituted an Expert Group under the Chairmanship of Dr. C. Rangarajan to "Review the Methodology for Measurement of Poverty".